

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2851

ANSWERED ON:13.03.2015

INCOME TAX EXEMPTION TO STATE WOMEN DEVELOPMENT CORPORATION

Premachandran Shri N.K.

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has received any representatives from the State of Kerala to exempt the income of the State Women Development Corporation under the provisions of the Income Tax Act;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) No, Madam. The Government has not received any representation from the State of Kerala to exempt the income of the State Women Development Corporation under the provisions of the Income-tax Act.

(b) & (c) Do not arise in view of (a) above.